Date: May 22, 2025

C2R/2025-26/06

RBI invites public comments on Discussion Paper on Capital Raising Avenues for Primary (Urban) Co-operative Banks

The Banking Regulation (Amendment) Act, 2020 has enabled certain capital related provisions such as issuance of special shares, issuance of shares at a premium, etc., which are new to the co-operative banking sector. The Report of the Expert Committee on Primary (Urban) Co-operative Banks (the Expert Committee), chaired by Shri. N.S. Vishwanathan, former Deputy Governor, RBI, had provided broad guiding principles on these provisions through its recommendations. Thereafter, a Working Group was constituted in RBI to *inter alia* operationalise the recommendations of the Expert Committee on these newly enabled capital related provisions.

Subsequently, as a part of the <u>Statement on Developmental and Regulatory Policies released</u> <u>on Oct 09, 2024</u>, RBI had proposed to issue a Discussion Paper (DP) on Capital Raising Avenues for Primary (Urban) Co-operative Banks based on the recommendations of the Working Group. Accordingly, RBI has released the DP today for public consultation.

Additional comments or any attachments may also be submitted by email at feedbackcap@rbi.org.in

Last date for submission of comments is July 15, 2025.

Discussion Paper on Capital Raising Avenues for Primary (Urban) Co-operative Banks: <u>PDF (1.2 MB)</u>